

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 49

CA No. 133/18, 346/18,
48/2021
And
CP No. 50/Chd/Hry/2018

Under Section 241, 242 & 244 CA 2013 & R 11
NCLT rules 2016

In the matter of:

Mr. Arun Kumar Goenka & Ors.

...Petitioners

Vs

Polo Hotels Ltd. & Ors.

...Respondents

Present: Mr. G.S. Sarin, PCS for petitioner in main CP and for applicant in CA No.346/2018 and for respondent in CA No.48/2021.
Mr. Vaibhav Gupta, Advocate for the respondents.

It is stated by the learned counsel for the respondent that he has been recently engaged in this matter. Learned counsel for the parties are directed to comply with our order dated 23.01.2023 at least one week before the next date of hearing. Let the matter be listed before Regular Bench on 05.12.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta